National Company Law Tribunal Allahabad Bench

CP No.24/ALD/2017 with CA

No.159/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: JEKPL Ltd.

SECTION OF THE COMPANIES ACT: 60(5) of the I&B Code of 2016

SL. NO.

Name

Designation

RepresentationSignature

1.

2.

CP No. (IB) 24/ALD/2017, with CA No.159/2017.

Sh. Anurag Khanna, Sr. Advocate alongwith Ms. Gunjan Jadwani, for the petitioner. Sh. Anil Kumar PCS proxy for RP.

Argument are heard and the order is reserved.

Dated:23.11.2017

Typed by: MD. Zaid (Stenographer) H.P. Chaturvedi, Member (Judiciai)